No.A-17011/ 2 /2008-Admn.III/I Government of India Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhavan, Dr.Rajendra Prasad Road, New Delhi, Dated the 2 February, 2013

ORDER

Sub: Extension of tenure of Authorized Medical Attendant at BAHADURGARH, (HARYANA)

Consequent upon receipt of his willingness for extension of his nomination as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the tenure of Dr. Girish Khurana, M.B.B.S., M.D., (MCI Reg. No. 7862) R/o H.No.1534, Sector-6, Bahadurgarh (Haryana) as Authorized Medical Attendant in terms of CS(MA) Rules, 1944, as amended from time to time for all employees of this Ministry and their family members residing at BAHADURGARH, HARYANA and within a radius of 16 Kms thereof not covered by CGHS up to 31/03/2013 or till further orders, whichever is earlier.

2. The aforesaid nomination of Dr. Girish Khurana, M.D. as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's letter of even number dated 5th December 2008.

(KSHITISH KUMAR)

Under Secretary to the Government of India

To

Dr. Girish Khurana, M.B.B.S, M.D. H.No.1534, Sector-6, Bahadurgarh (Haryana)

Copy for information to:-

- 1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
- 2. All officers/Sections in the Ministry.
- 3. Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
- 4. Shri C.B. Viveki, Assistant, IFD, MCA.
- 5. Guard file/Notice Board.
- 6. e-Governance Cell for uploading at "Employees Corner " link.

CMisc.)